

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 08.07.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/1380/2024, IA (IBC)/1491/2023, IA (IBC)/540/2023, IA (IBC)/209/2024, IA (IBC)/636/2024, IA (IBC)/1159/2024 in CP(IB) No.666/7/HDB/2018
NAME OF THE COMPANY	Splendid Metal Products Ltd
NAME OF THE PETITIONER(S)	Punjab National Bank
NAME OF THE RESPONDENT(S)	Splendid Metal Products Ltd
UNDER SECTION	7 of IBC

ORDER

IA (IBC)/1380/2024

Present: Ld. Counsel Ms. Aakanksha Nehra for the Applicant.

In view the developments taking place in the matter after the IA for liquidation has been reserved for orders and the IA is disposed of and the IA for liquidation be posted for hearing on the next date of hearing.

IA (IBC)/1491/2023

Present: Ld. Counsel Ms. Aakansha Nehra & Mr. Vikram C Puttapaga for the Applicant.

Ld. Counsel from the O/o. Srinivas Chitturu for the Respondent.

On behalf of the Respondent service has been taken. Last opportunity is granted for filing of Vakalat as well as Counter, **matter is adjourned to 30.07.2024.**

Contd..

(2)

IA (IBC)/540/2023

Present: Ld. Counsel Ms. Akanksha Nehra for the Applicant.
Ld. Counsel Mr. T. Ravi Chandran for the Respondent.

Matter is adjourned to 30.07.2024.

IA (IBC)/209/2024 IA (IBC)/636/2024

Present: Ld. Counsel Mr. T. Ravi Chandran for the Applicant.
Ld. Counsel Ms. Akanksha Nehra for the Respondent.

Matter is adjourned to 30.07.2024.

IA (IBC)/1159/2024

Present: Ld. Counsel Ms. Akanksha Nehra for the Applicant.
Ld. Counsel Mr. T. Ravi Chandran for the Respondent.

Both parties have filed written submissions. **Orders reserved.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)